

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 278 of 2013

Dated : 17th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
 Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Reliance Infrastructure Ltd.

...Appellant(s)

Versus.

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
 Ms. Anjali Chandurkar
 Mr. Hasan Murtaza
 Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Ramji Srinivasan, Sr. Adv
 Mr. Sakya Singha Chaudhuri
 Ms. Purna Priyadarshini
 Ms. Kanika Chug
 Ms. Anusha Nagarajan for R.2
 Mr. Buddy A. Ranganadhan for R.1

ORDER

The learned counsel for both the parties submit that they have no objection and that this matter could be taken up in this Bench.

Mr. J.J. Bhatt, the learned Senior Counsel appearing for the Appellant has argued the matter at length.

Post the matter for further hearing on 8th, 9th & 10th January, 2014.

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson